# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1551 ANSWERED ON 12/12/2023

### **CONSTRUCTION OF QUALITY ROADS UNDER PMGSY**

### 1551. SHRI R.K. SINGH PATEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps under Pradhan Mantri Gram Sadak Yojana (PMGSY) to construct quality road in view of road accidents in the country including Uttar Pradesh; and
- (b) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) &(b): Pradhan Mantri Gram Sadak Yojna (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. It aims at providing good quality connectivity to every eligible habitation.

For this purpose, a three-tier Quality Management mechanism has been put in place under PMGSY for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for random inspection of road

works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments. Road safety is a multi-disciplinary activity. With the support of Asian Development Bank, a Rural Road Safety Manual has been prepared by the NRIDA and circulated to all State Rural Road Development Agencies (SRRDAs) to construct safer rural roads. The Manual covers guidance on accident data records, safer road design, road safety audit checklists, community awareness and education. Suggestive training modules for PIUs, consultants and other stakeholders have also been given.

Further, adequate provisions has been made in the programme guidelines of PMGSY III, which States are required to follow while preparing the Detailed Project Reports (DPRs) of the road works to be sanctioned under the scheme. Safety aspects have to be integral part of road design during the preparation of DPR. At the 'transect walk' stage itself, the PIUs need to engage with the local communities to identify hazards, local black spots and possible rectification measures.

Also, the National Rural Infrastructure Development Agency, a technical arm of this Ministry has apprised all States on 6<sup>th</sup> October, 2020 to undertake design stage audit of all PMGSY roads more than 5 km long in the light of the directions issued by the Hon'ble Supreme Court Committee on Road Safety. States were also requested to get all rural roads, more than 5 KM long, on which the work is to start or is in progress, audited for safety. Existing rural roads in operation were also to be got audited/ inspected for undertaking remedial measures/retrofitting.

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